GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:4285
ANSWERED ON:29.08.2011
FUNDS FOR AFFORESTATION WORK
Patil Shri C. R.; Premajibhai Dr. Solanki Kiritbhai; Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the project relating to State Forest Development Agency from the State of Gujarat, the Government has not sanctioned any amount towards the advance action work for taking up afforestation during the year 2010-11;
- (b) if so, the details thereof and the number of proposals related to State Forest Development Agency pending with Union Government and the reasons therefor; and
- (c) the time by which the proposals are likely to be sanctioned?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) A consolidated proposal under the National Afforestation Programme Scheme was submitted by the State Forest Development Agency (SFDA), Gujarat for the year 2010-11 which has been sanctioned for Rs. 2955.57 lakhs including the cost of advance work for 1760 ha.
- (b) & (c) Does not arise.